

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/5395/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati  
To, Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Nalbari.

Dated Guwahati the <sup>th</sup> 29 October, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/5520 Date 26.10.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, **with your official vehicle, at your own cost, from the morning of 31.10.2021 till the morning of 01.11.2021.** The Addl. District & Sessions Judge, Nalbari and in her absence, the Civil Judge & Asstt. Sessions Judge, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-119/2001/5396/A, dated 29.10.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

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